

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

FIFTY-FOURTH REPORT
(Presented on **19.07.2018**)

The Business Advisory Committee held a sitting on Tuesday, the 18th July, 2018.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) The Transgender Persons (Protection of Rights) Bill, 2016.
<i>(Consideration and passing)</i> | 2 Hours |
| (2) The Surrogacy (Regulation) Bill, 2016.
<i>(Consideration and passing)</i> | 2 Hours |
| (3) The Homoeopathy Central Council (Amendment) Bill, 2018.
<i>(Consideration and passing)</i> | 1 Hour |
| (4) The Insolvency and Bankruptcy Code Amendment Bill, 2018.
<i>(Consideration and passing)</i> | 3 Hours |
| (5) The Criminal Law (Amendment) Bill, 2018
<i>(Consideration and passing)</i> | 2 Hours |
| (6) The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Bill, 2018.
<i>(Consideration and passing)</i> | 1 Hour |
| (7) Motion of No-Confidence in the Council of Ministers to be moved by Shri Srinivas Kesineni. | 7 Hours
(To be taken up on Friday, 20th July, 2018.) |

3. The Committee further recommended that Private Member's Business fixed for Friday, the 20th July, 2018 may be dispensed with.

NEW DELHI;
18th July, 2018
Ashadha 27, 1940 (Saka)

[Sumitra Mahajan]
Chairperson,
Business Advisory Committee.